CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 **038**.

Dated: 14 DEC 1994

APPLICATION NO: 328,579 to 591 of 1994.

APPLICANTS:- Sri.S.B.Mitbavkar and thirteen others., V/S.

RES PONDENTS: The Dy, Secretary, Deptt. of Revenue, M/o. Finance, New Delhi and four Others.,

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- 1. Sri.H.S. Ananthapadmanabha, Advocate, No.108, N.H.C.S. Laoyout, Third Stage, Fourth Block, Basavewaranagar, Bangalore-560 079.
- The Collector, Central Excise, Queen's Road, Post Box No.5400, Bangalore-560 001.
- 3. Sri.M.S. Padmarajaiah, Sr.C.G.S.C.High Court Bldg, Bangalore-560 001.

Subject:- Ferwarding of cepies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 24th December, 1994.

15 sued on 14/12/94 p

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DEPUTY REGISTRAR
JUDICIAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATIONS NUMBERS 328, 579 TO 591 OF 1994

THRUSDAY, THIS THE 24TH DAY OF NOVEMBER, 1994

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

rir.T.V.Ramanan.

Member(A)

- 1. S.B.Mitbavkar, S/o Bhikku D.Mitbavkar, O/o the Assistant Collector of Central Excise, Central Revenue Building, Attavara, Mangalore-575 001.
- 2. D.V.Daivajna,
 S/o V.D.Daivajna,
 O/o the Assistant Collector of
 Central Excise, Central Revenue
 Building, Attavara,
 Mangalore-575 001.
- 3. K.Chandran,
 S/o K.S.Krishna Pillai,
 O/o the Additional Collector of
 Customs, New Customs House,
 Panambur, Mangalore-575 010.
- G.Shivashankar,
 S/o B.Gangadharaiah,
 O/o the Additional Collector of Customs, New Customs House,
 Panambur, Mangalore-575 U10.
- 5. A.G.Shastry, S/o Ganappa Shastry, O/o the Assistant Collector of Central Excise, Central Revenue Building, Attavara, Mangalore-575 001.
- 6. A.Shanta bai, W/o Gopalakrishna, O/o the Assistant Collector of Central Excise, Central Revenue building, Attavara, Mangalore-575 001.
- Sayeed-Ur-Rahaman,
 S/o Abdul Gaffar,
 O/o the Superintendent of Central Excise,
 Kolar Range-II, BEML-KGF,
 Kolar KGF 563115.
- S. Omar Sheriff, S/o K.Abdul Wahab, O/o the Additional Collector of Customs, New Customs house, Panambur, Mangalore-575 010.



.. Applicants (Contd..)

- 9. R.N.Shejakar, S/o N.B.Shejakar, O/o the Assistant Collector of Central Excise, Central Revenue Building, Attavara, Mangalore-575 001.
- 10. N.L.Narasimhamurthy, 'S/o N.Lakshminarasimhaiah, O/o the Additional Collector of Customs, New Customs Jouse, Panambur, Hangalore-575 010.
- V.Ramadas,
 S/o S.n.Venkata 'Rao,
 O/o the Assistant Collector of Central Excise, Central Revenue Building, Attavara,
 Mangalore-575 001.
- 12. F.A.martna,
 D/o Arokaiswamy,
 O/o the Assistant Collector of
 Central Excise, Central Revenue
 Building, Attavara,
 mangalore-575 001.
- 13.M.D.Chinnap,a, S/o M.K.Devniah, O/o the Assistant Collector of Central Excise, Central Revenue Building, Attavara, Mangalore-575 001.
- 14. Jayashetty, S/o Tilimmaiah Shetty, U/o the Assistant Collector of Central Excise, Central Revenue Building, Attavara, Mangalore-575 001.

.. Applicants in A.Nos.326, 579 TO 591 OF 1994

(B) Advocate Shri H.S.Ananthapadmanabna)

1. Deputy Secretary, Government of India, Ministry of Finance, Department of Revenue,

Ad-IIA, worth Block, new Delhi-110 001.

 Collector, Central Excise, Queen's Road, P.B.Na.5400, Bangalore-560001.

3. Additional Deputy Collector (P & V) Customs & Central Excise, Queen's Kodd, P.E.Ro.5400, Bangalore-560 001.

4. Collector, Central Extise, No.71, Club Road, belgaum-59, 001.

.. Respondents (contd..)

- Ad/Dy.Collector (P & V)
 Customs & Central Excise,
 No.71, Club Road, Belgaum-590 001.
- Government of India, Ministry of Personnel (PG & P), Department of Personnel & Training, New Delhi-110 001.

.. Respondents.

(By Standing Counsel Shri M.S.Padmarajaiah)

ORDER

IIr. Justice P.K.Shyamsundar, Vice-Chairman:-

We have neard the learned Senior Central Government Standing Counsel for the respondents. The applicants demand for restoration of their seniority according to the judgment of the Supreme. CIATION v. STATE OF MAHARASHTRA [1990 (13) ATC 348]. We are told by the learned Standing Counsel that the said claim is presently under consideration and in fact so much can be gathered from para 10 of the objection statement filed on behalf of the respondents. If Government haves already undertaken a review of the applicants case on the basis of their representations, we think it appropriate to direct respondent-2 to dispose of those representations in accordance with law within a period of three months from the date of receipt of a copy of this order... Ve also шаке it clear that if any of the applicants have not to far filed representations, such of them will be at liberty to make such representations and on receiving them the Union Government will consider their claims for seniroity. who are yet to make their representations will make them within a month from to-day and in such case on receipt of such representations, the department will dispose of the same within 3 months from the said date.

TRUE COPY

Section Officer
Central Administrative Tribunal

Bangalore Bench Bangalore Sd-

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 938.

Dated: 12 JAN 1995

Miscellaneous

APPLICATION NO: 6 of 1995 in O. ANO. 328/94 and 579 to 591 of 1994.

APPLICANTS:- Sri.S.B.Mitbavkar and Thirteen Others., V/S.

RESPONDENTS:- Dy.Secretary, D/o.Revenue, M/o.Finance, NDelhi and Others.

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- 1. Sri.M.S. Ananthapadmanabha, Advodate,
 No.108, NHCS Layout, Third Stage,
 Fourth Block, Basaveswaranagar,
 Bangalore-560 079.

 8. Sri.M.S. Padmarajaiah,
 Sr.C.G.S.C., High Court
 Bld, Bangalore-1.
- The Deputy Becretary, Department of Revenue, Ministry of Finance, Ad-II-A, North Block, New Delhi-100001.
- The Collector, Central Excise, Queen's Road, P.B.No.5400, Bangalore-1.
- 4. The Add1/Dy.Collector(P&V), Customs & Central Excise, P.B.No.5400, Queen's Road, Bangalore-1.
- 5. The Collector, Central Excise, No. 71, Club Road, Belgaum-590001.
- 6. Addl./Dw.Collector(P&V), Customs & Central Excise, No.71, Club Road, Belgaum- 590001.
- 7. Ministry of Per.P.G & Pension Deptt.of Per.& Training, Govt. of India, New Delhi-110001.

Subject: Ferwarding of cepies of the Order passed by the Central Administrative Tribunal, Bangalers.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on O4-O1-1995.

Issued on 12/01/95

D.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

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Plu. Revenue, N. Delhi bost. AH

OB32879a & 5791291194.

Date Office Notes Orders of Tribunal

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Q

PKS VC/TVR MA 4th January, 1994

Orders on M.A. No.6/95:

Heard both sides.

In the circumstances mentioned in the M.A. accede to the request the applicants for extension of time and grant further time to make the representa-We extend time upto and till the end of February, -1995.

Let a copy of this order sent to the respondents for information.

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M[A]

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Central Administrative Bangalore Sench Bangalere